

hotels, restaurants, travel facilities and other tourism related activities. [English]

[Translation]

Conversion of partnership firm having liability of a Nationalised bank into a private Ltd. concern

1599. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) whether any partnership firm having liability of any nationalised bank can convert itself into a private limited concern without seeking permission from the concerned bank;

(b) if not, the number of such partnership firms, which have converted themselves into private limited concerns without the permission of the Central Bank of India in Madhya Pradesh particularly in Vidisha and Raisen districts during the last three years; and

(c) the action taken against these firms?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Normally, it is expected that before change in constitution such as conversion of a partnership firm into a private limited company, prior permission of the financing bank will be required.

(b) Central Bank of India has reported that only one partnership firm was converted into a Private Ltd. company during the last three years in Vidisha and Raisen districts. The branch and the Regional Office of the bank had given permission for the above conversion and continuance of the limit since all the assets and liabilities were taken over by the company and there was no reduction in their net worth.

(c) Does not arise.

Development of pilgrimage centre in states

1600. SHRI PYARELAL KHANDELWAL: SHRI PHOOL CHAND VERMA:

Will the Minister of TOURISM be pleased to state:

(a) the names of pilgrimage centres developed in Madhya Pradesh, Rajasthan, Himachal Pradesh and Gujarat during the Seventh Plan period with central assistance:

(b) the details of pilgrimage centres proposed to be developed in these States during the Eighth Plan Period; and

(c) the amount earmarked for the development of each of these centres?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Central Department of Tourism have provided financial assistance for infrastructural and other developmental schemes for the following pilgrim centres in States of Madhya Pradesh, Rajasthan, Himachal Pradesh and Gujarat:—

1. *Madhya Pradesh*: Amar-kantank, Chitrakoot, Onkareshwar, Bhoramdeo and Sanchi.
2. *Rajasthan*: Ranakpur, Talavriksha, Osian.
3. *Himachal Pradesh*: Chamundadevi, Rawalsar, Chintpurni.
4. *Gujarat*: Dwarka, Byet Dwarka, Somnath, Tithal, Dakor, Pawagarh and Patan.

(b) and (c) The list of proposals to be taken up during Eighth Five Year Plan has not yet been finalised.